

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman

Hon'ble Mr. P.M. Joshi .. Judicial Member.

6/10/86

The applicant originally appointed adhoc as a ^{14.} Sr.Clerk was transferred from Gondal to Bhavnagar in the same position and on his refusal to move to Bhavnagar, he accepted reversion as a ^{Dr.} clerk for one year. Within this period, on 15.11.86, his junior was promoted as a ^{He} senior clerk. This order has been challenged by him on the ground of its having been passed malafide to favour his junior and that his reversion was contrived only for promotion of his junior. After hearing the learned advocate for the applicant, we are not satisfied that the application discloses circumstances showing malafide or any contrivance for promotion of his junior. At this stage, the learned advocate for the applicant wishes to withdraw the application. Request granted. The application stands dismissed as withdrawn.

Rheni

(P.H. Trivedi)

Vice Chairman

Amr

(P.M. Joshi)

Judicial Member.